

**ALAPATI GIRIDHAR
REGISTRAR (RECRUITMENT)**



AMARAVATI,

NOTIFICATION NO. 2/2021-RC, DATED 17.12.2021

The candidates with the following hall ticket numbers are declared to have been qualified in the screening test conducted on 03.10.2021, in connection with the recruitment to 22 posts of Civil Judge (Junior Division) (18 under direct recruitment and 4 under recruitment by transfer), **notified for the year 2021 vide Notification No.2/2021-RC, dated 30.07.2021.**

DIRECT RECRUITMENT

2021000008	2021000198	2021000416	2021000765	2021001015	2021001204
2021000011	2021000199	2021000421	2021000767	2021001023	2021001213
2021000015	2021000210	2021000423	2021000768	2021001030	2021001214
2021000016	2021000226	2021000444	2021000773	2021001041	2021001238
2021000025	2021000241	2021000464	2021000786	2021001042	2021001243
2021000026	2021000265	2021000481	2021000787	2021001051	2021001244
2021000028	2021000279	2021000490	2021000789	2021001078	2021001251
2021000045	2021000289	2021000500	2021000797	2021001086	2021001294
2021000069	2021000291	2021000539	2021000799	2021001108	2021001315
2021000076	2021000296	2021000563	2021000819	2021001115	2021001328
2021000085	2021000308	2021000570	2021000829	2021001135	2021001337
2021000088	2021000313	2021000588	2021000844	2021001151	2021001355
2021000089	2021000320	2021000652	2021000864	2021001154	2021001379
2021000095	2021000335	2021000654	2021000879	2021001165	2021001413
2021000131	2021000348	2021000664	2021000881	2021001167	2021001419
2021000143	2021000352	2021000676	2021000892	2021001173	2021001422
2021000152	2021000364	2021000681	2021000945	2021001176	2021001450
2021000155	2021000374	2021000685	2021000954	2021001179	2021001463
2021000156	2021000383	2021000686	2021000987	2021001191	2021001484
2021000190	2021000402	2021000731	2021000991	2021001200	2021001496

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A. Srinivasulu
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2021001499	2021001765	2021002038	2021002201	2021002472
2021001502	2021001783	2021002040	2021002289	2021002522
2021001531	2021001788	2021002051	2021002297	2021002547
2021001535	2021001789	2021002066	2021002322	2021002575
2021001574	2021001820	2021002068	2021002359	2021002608
2021001610	2021001846	2021002077	2021002362	2021002609
2021001611	2021001853	2021002097	2021002368	2021002626
2021001649	2021001885	2021002112	2021002370	2021002635
2021001659	2021001934	2021002113	2021002394	2021002661
2021001685	2021001981	2021002116	2021002399	2021002662
2021001695	2021001997	2021002119	2021002411	2021002691
2021001701	2021002001	2021002181	2021002432	2021002695
2021001724	2021002011	2021002191	2021002439	2021002696
2021001738	2021002024	2021002193	2021002458	2021002745

RECRUITMENT BY TRANSFER

2021000209	2021000841	2021001503	2021001995	2021002240	2021002410
2021000466	2021000989	2021001565	2021002002	2021002273	2021002444
2021000489	2021001079	2021001589	2021002074	2021002281	2021002453
2021000512	2021001102	2021001592	2021002176	2021002284	2021002471
2021000769	2021001132	2021001619	2021002213	2021002298	2021002506
2021000823	2021001171	2021001639	2021002229	2021002371	2021002549
2021000825	2021001258	2021001688	2021002235	2021002383	2021002838

NOTE:

Annexure-I to IV and VI to XII: Permitted the candidates subject to submitting the certificates on or before 24.12.2021 and subject to their further verification.

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DIRECT RECRUITMENT

ANNEXURE – I

The Following Applicants are not uploaded the Law Degree Certificate

Sl.No.	Appl. Seq. No./ Hall Ticket No.	Name of the Applicant Ms/Mrs/Sri	Subject to condition
1.	2021002695	Syed Rabia Begum	Permitted subject to submitting Law Degree Certificate on or before 24.12.2021 and subject to their further verification.
2.	2021000954	Karthick.B	

ANNEXURE – II

Appl. Seq. No./ Hall Ticket No.	Name of the Applicant	Remarks	Subject to condition
2021000374	Mrs. Girijarani Reddy (BC-D)	Not uploaded the proof of date of birth certificate	Permitted subject to submitting date of birth certificate on or before 24.12.2021 and subject to their further verification.

ANNEXURE – III

Appl. Seq. No./ Hall Ticket No.	Name of the Applicant	Remarks	Subject to condition
2021001154	Ms. Navyashri.V (BC-B)	1. Not uploaded the Law Degree Certificate 2. Community certificate is in Tamil Language	Permitted subject to submitting Law Degree Certificate and translated copy of Community/Caste Certificate from Tamil to English and submit affidavit on or before 24.12.2021 mention in the affidavit that your community /caste is also recognized by the Andhra Pradesh State and Subordinate Service Rules, 1996 and subject to their further verification..

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ANNEXURE – IV

The following candidates uploaded the relevant certificates, whose certificates are Not Legible:

Sl. No.	Appl. Seq. No./ Hall Ticket No.	Name of the Applicant Ms/Mrs/Sri	Remarks	Subject to condition
1	2021002068	Jagadeeswari Meesala	The Secondary School Certificate is not legible	Permitted subject to submitting the certificates on or before 24.12.2021 and subject to their further verification.
2	2021001328	H. Grace Divya Lalitha	The Secondary School Certificate and Community Certificates are not legible.	
3	2021001179	Belem Jawahar Babu	The Secondary School Certificate and Community Certificates are not legible.	

ANNEXURE – VI

The following applicants are involved in F.I.R./Criminal Cases

Sl.No.	Appl. Seq. No./ Hall Ticket No.	Name of the Applicant Ms/Mrs/Sri	Subject to condition
1.	2021000676	Mathangi Ajay Kumar	Permitted subject to submitting the entire case record and the Lok Adalat Award on or before 24.12.2021 and subject to further verification whether they have been arrested involving moral turpitude.
2.	2021002001	Nagaraju Korrapati	
3.	2021002609	Kanaparthi Mohan Kumar	Permitted subject to submitting the entire case records on or before 24.12.2021 and subject to further examination whether they have been arrested involving moral turpitude.

ANNEXURE – VII

Appl. Seq. No./Hall Ticket No.	Name of the Applicant	Remarks	Subject to condition
2021000089	Mrs. Renuka Devi Boodida	Uploaded Other Backward Classes Certificate instead of Community Certificate, is not legible	Permitted subject to submitting Community/Caste Certificate on or before 24.12.2021 and subject to their further verification.

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RECRUITMENT BY TRANSFER

ANNEXURE – VIII

The following candidates are not uploaded Proceedings **permitting to prosecute Law Degree Course after entering into service.**

Sl.No.	Appl. Seq. No./ Hall Ticket No.	Name of the Applicant Ms/Mrs/Sri	Subject to condition
1.	2021001639	Tuluri Vijaya	Permitted subject to submitting permission proceedings to prosecute law degree course on or before 24.12.2021 and subject to their further verification.
2.	2021000823	I.Rajyalakshmi	

ANNEXURE – IX

Appl. Seq. No./ Hall Ticket No.	Name of the Applicant	Remarks	Subject to condition
2021002284	Mrs. Anuradha Thokala	Secondary School Certificate and Community Certificates are not legible.	Permitted subject to submitting Secondary School Certificate and Community Certificate on or before 24.12.2021 and subject to their further verification.

ANNEXURE – X

Appl. Seq. No./Hall Ticket No.	Name of the Applicant	Remarks	Subject to condition
2021001258	Sri Ellanki Srinivasa Rao	Uploaded the page 1 and 3 of proceedings of declaration of probation, therein the applicant name was not reflected.	Permitted subject to submitting proceedings of declaration of probation on or before 24.12.2021 and subject to their further verification.

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ANNEXURE – XI

Appl. Seq. No./Hall Ticket No.	Name of the Applicant	Remarks	Subject to condition
2021000489	Sri Ramesh Kumar K	Uploaded the proceedings permitting to prosecute Law Degree Course after entering into service, but the name of the applicant was not reflected in the said proceedings.	Permitted subject to submitting proceedings permitting to prosecute Law Degree Course on or before 24.12.2021 and subject to their further verification.

ANNEXURE – XII

Appl. Seq. No./Hall Ticket No.	Name of the Applicant	Remarks	Subject to condition
2021001102	Sri Sripathi Vijaya Kumar	Awarded minor penalty of withholding of one annual increment without cumulative effect for one year in 2014.	Permitted subject to submitting proceedings of penalty along with entire file on or before 24.12.2021 and subject to its further verification.

The Written examination is scheduled on the following dates:-

Paper	Date	Time
(I) Civil Law	22.01.2022	9.00 a.m. to 12.00 noon
(II) Criminal Law	22.01.2022	2.00 p.m. to 5.00 p.m.
(III) English Translation and Essay Writing Test	23.01.2022	9.00 a.m. to 12.00 noon

The venue of the Written Examination will be uploaded in the official website of High Court of Andhra Pradesh, the candidates are advised to regularly visit the website to update on the information. The candidates who are permitted subject to condition, shall submit their certificates to the under signed i.e. Registrar (Recruitment), High Court of Andhra Pradesh at Amaravati, Nelapadu, Guntur District – 522237 under Registered Post with acknowledgement due and shall reach on or before **24.12.2021**.


17/12/21
REGISTRAR (RECRUITMENT)